

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2**

DATE: 29th October, 2015

Time: 10:30 AM

**HON'BLE MR JUSTICE U.D. SALVI
JUDICIAL MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER**

| S.NO. | CASE NO. | PARTIES | COUNSEL FOR PARTIES |
|------------------------------------|---------------------------------------------------------------------------|---------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| FOR ADMISSION | | | |
| 1. | Original Application No. 486/2015 | Ishan Jha Vs. State of U.P. & Ors. | Mr. Gaurav Kumar Bansal, Adv. for Applicant |
| FOR COMPLETION OF PLEADINGS | | | |
| 2. | Original Application No. 228/2015 (M.A. No. 597/2015) | Kokaram Yadav &Anr. Vs. Union of India &Ors. | Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Ms. P. Batra Singh, Adv. for R-1 Mr. Rajkumar, Adv. for R-2 Ms. Savitri Pandey, Adv. for R-3 Mr. Pradeep Misra, Adv. for UPPCB Mr. Gaurav Kumar Bansal, Adv. for R-6 |
| 3. | Original Application No. 376/2015 (M.A. No. 896/2015 & M.A. No. 897/2015) | Shailesh Singh Vs. M/s. Aadi Best Consortium Pvt. Ltd. | Mr. Shailesh Singh, Applicant in person Mr. Jagriti Singh, Adv. for R-1 Ms. Savitri Pandey, Adv. for R-2 Ms. Priyanka Swami, Adv. Mr. Raman Yadav, Adv. for R-4 Mr. B. V. Niren, CGSC for R-5 Mr. S. L. Gundli, Sr. SLO for R-6 Mr. A. Kumar Prasad, Adv. for R-7 |
| FOR HEARING | | | |
| 4. | R.A.No.07/2012 in Appeal No.23-28/2011 (M.A.No.1079/2013) | M/s Nagarjuna Construction Co. Ltd. & Anr. Vs. T. Mohana Rao & Ors. | Mr. C.A. Sundaram, Sr. Adv., Mr. A.D.N. Rao and Mr. Sudipto Sircar, Advs. for Review Applicant Mr. Raj Panjwani, Sr. Adv. for R-1 to 7 Ms. P. Batra Singh, Adv. for R-9 Mr. Nikhil Nayyar & Ms. Akanksha, Adv. for APPCB For R-10 & 11 Mrs. C.K Sucharita, Adv. For R-13 |
| 5. | R.A.No.13/2014 in Appeal No.23-28/2011 | Ministry of Environment & Forests Vs. T. Mohana Rao & Ors. | -----SAME AS ABOVE----- |
| 6. | Original Application No. 28/2013 (T _{Hc}) | M.V. Buildcon Pvt. Ltd. Vs. Union of India & Ors. | Mr. Anuj Kr. Ranjan, Adv. for Applicant Mr. Vishwendra Verma, Adv. for R-1 Mr. Anil Grover, Mr. Rahul Khurana, Adv. for R-2 to 4 |
| 7. | Original Application No.111/2014 (M.A.No.322/2014) | Environics Trust Vs. Union of India & Ors. | Mr. Rahul Choudhary & Ms. Pallavi Talwar Advs. For the Applicant Mr. Vikas Malhotara and Mr. M.P. Sahay, Adv. for R-1 to 3 Mr. A. K. Prasaad, Adv. for R-2 & 3. Mr. S.S. Shamsbery, Adv. for R-4 Mr. Guntur Prabhakar, Adv. for R-5 Mr. Shibashish Misra, Adv. for R-6 |

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| | | | <p>Ms. Alpana Poddar & Mr. Raj Kumar, Adv. for R-7 Mr. Dhananjay Baijal and Mr. Nikhil Nayyar, Adv. for R-8 Mr. A.K. Panda, Sr. Adv and Mr. S. Panda, Adv. for R-9 Mr. B.V.Niren & A.K.Prassad, Adv. for R-10 Mr. C.K. Sucharita, Adv. for R-11 Mr. Kumar Anurag Singh, Adv. for R-12 Mr. ALok Kumar, Adv. for union Territory Daman & Dui Mr. Arvind Verma, Sr. Adv. with Ms. Priyanka Sinha, Adv. for State of Jharkhand Mr. Nikhil Nayyar, Adv. for State of Telganga Mr. Devraj Ashok, Adv. for State of Karnataka</p> |
| 8. | Original Application No.113/2014. | Amar Singh Vs. Union of India & Ors. | -----Same As Above----- |
| 9. | Original Application No.188/2014 | Toxics Links Vs U.O.I & Ors. | <p>Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for the Applicant</p> <p>Mr. Vivek Chib & Mr. Asif Ahmed Adv. for R-1 Mr. Raj Kumar, Adv. With Mr. S.L. Gundli, Sr. L.O, CPCB for R-2 Mr. Ardhendumauli Kumar Prasad, Adv. for R-3 Mr. Ashutosh Choudhary & Upinder Singh, Adv. for R-4 Mr. Dhananjay Baijal and Mr. Nikhil Nayyar, Adv. for R-5 Mr. Sanyam Saxena, Adv. for R-6 & 35 Mr. Shurodeep Roy, Adv. for R-7 Ms. G. Indira and Mr. K.V. Jagdishvaran, Adv. for R-8 & 37 Mr. Rudreshwar Singh & Gopal Jha, Adv. for R-9 & 38 Mr. C.D Singh, AAG and Mr. Apurv Kwap, Adv. (SCECB) and Mr. Yogmaya Agnihotri, CECB for R- 10 & 39 Mr. Shubham Bhalla, Adv. for R-11 MR. Varnika Singh & MR. Alok Kumar, Adv. for R-12 & 41 Mr. Dinesh Jindal, L.O, DPCC for R-13 & 42 Ms. Bansuri Swaraj, Ms. Snigdha Pandey and Ms. Shreya Bhatnagar, Adv. for R-14 & 43 Mr. Anil Grover, AAG. For R-15 & 44 Mr. D.K.Thakur and Mr. Shariq Ahmed, Adv. for R-16 Mr. Vasudha Zubhi, Adv. for R-17 Mr. Jayesh Gaurav, Adv. for R-18 & 47 Mr. Avijit Bhushan for Mr. Jogy Adv. for R-20 & 49 Mr. Sunny Choudhry, Adv. for R-21 Mr. Tayenjam Momo Singh, Adv., for R-22 Mr. Pragyan Pradip Sharma, Adv. for R-23 & 52 Mr. K.V. Girish Chowdary, Adv. for R-24 & 53 Mr. A.K. Panda, Sr. Adv, Mr. S. Panda, Adv. for R-25 Mr. Abhimanu Gard, Adv. for R-26 & 55 Ms. Richa Kapoor, Adv. for R-27 Ms. M. Yogesh Kanna, Adv. for R-29 & 58 Mr. Anant A. Pavgi, Mr. Gopal Singh & Mr. Rituraj Biswa, Adv. for R-30 & 59</p> |

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| | | | <p>Mr. Mukesh Verma, Adv. for R-31 Mr. Pradeep Mishra, Mr. Daleep Kr. Dhayani, Advs. for R-32 Mr. Guntur Prabhakar, Adv. for R-34 Mr. Avijit Roy & Mr. Ranjan Mozundar Advs. for R-36 Mr. C.D. Singh, AAG, for R-39 Ms. Suryanrayana Singh, AAG for R-45 Mr. Arif Sikander Mir, Adv. for R-46 Mr. Devashish Bhaluka & Ms Anu Tyagi, Advs. for R-47 Mr. G. M. Kawoosa and Ms. Antima Bazar, Advs. for R-48 Mr. C.D.Singh, Adv. for R-50 Mr. Aprajita Mukherjee for State of Meghalaya Advs and Mr. Rituraj Biswas for R-51 Mr. K. V. Girish Choudhary, Adv. for R-53 Mr. Kirti Mritum, Adv. for R-54 Mr. Anil Soni, Adv. for R-56 Mr. Rahul Verma, Adv. for R-60 Ms. Savitri Pandey Adv. for R-61 Mr. S. Biswajit, and Ms.Kalyani, Advs. for R-62 Ms. Aruna Mathur and Mr. Avnish Arputham, Advs. for R-64 Mr. Amit Agarwal, Adv. For State of W. Bengal Mr. C.D. Singh, AAG, for SCECB Ms. Yogmaya Agnihotri, Adv. for CECB Ms. Alpana Poddar, Adv. for State of Rajasthan & RPCB Mr. Rudreshwar Singh, Adv. for State of Bihar & BSPCB Ms. Shubham Mahajan, Adv. for State of Daman & Dui & PCB Mr. Devraj Ashok, Adv. for State of Karnataka</p> |
| 10. | Original Application No. 489/2014 (M.A.No.803/2014 & M.A. No. 934/2015) | Indian Institute of Sustainable Development Vs. U.O.I & Ors. | <p>Mr. Gaurav Kumar Bansal, Adv. for the Applicant</p> <p>Mr. Vishwendra Verma, Adv. for R-1 Mr. Vinod Kumar Solanki, Executive Officer for R-3 Mr. Jogy Scaria, Adv. for R-5 Ms. Kankana Arandhara, Adv. for R-18 Mr. Devraj Ashok, Adv. For State of Karnataka, R-10 Mr. Jogy Scaria, Reagan S. Bel, Advs. for R-11 Mr. M. Yogesh Kanna & J. Janani, Advs. for State of Tamil Nadu, R-13 Mr. Guntur Prabhakar, Adv. for Govt. of A.P., R-15 Ms. Savitri Pandey, Adv. for R-16 Mr. Rahul Verma with Mr. Bharat Jagat Joshi, Advs. for R-17 Mr. Kankana Arandhara, Adv. for R-18 Ms. Aprajita Mukherjee, Adv. for R-19 M. Yogesh Kanna, N. Sanka Kumaran, Advs. for State of Tamil Nadu Ms. Aprajita Mukherjee, Adv. for State of Meghalaya Mr. Pulkit Prakash, Adv. for State of Mizoram</p> |

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| 11. | Original Application No.142/2015 | Md. Umar Vs. State of U.P. &Ors. | Mr. Mukul Singh, Adv. for the Applicant Ms. Savitri Pandey, Adv. for R-1 Mr. Ankit Verma, Adv. for R-3, 6, 7 & 8. Mr. Syed Rehan, Adv. for R-4 Mr. Pradeep Misra, Mr. Daleep Kr. Dhayani, Mr. Suraj Singh, Adv. for R-2 Mr. V. K. Mishra, Adv. for R-5 Mr. Keshav Kumar Chaudhary, Adv. |
| 12. | Original Application No. 324/2015 | Jubair & Ors. Vs. State of Uttar Pradesh & Ors. | Mr. Vivek Singh & Mr. Randhir Kumar, Adv. for Applicant Ms. Savitri Pandey & Ms. Azma Parveen, Adv. for R-1 & 3 Mr. Ankit Verma, Adv. for R-7 Mr. Vishwendra Verma, Adv. for MoEF Mr. Pradeep Misra & Mr. Daleep Dhayani, Adv. for UPPCB |
| 13. | Original Application No. 144/2015 | Sh. Jaipal Singh Vs. Lt. Governor, Delhi & Ors. | Ms. Vandana Sehgal, Adv. for the Applicant Mr. Vishwendra Verma, Adv. for R-1. Mr. Sanjay Dewan, Adv. for R-3 to 5 Mr. Jagpal Singh, ASI, PS Vasantkunj Mr. Rajiv Bansal with Mr. Kush Sharma, Adv. for DDA |
| 14. | Original Application No.24/2014 (PH) | Shiv Prasad Vs. U.O.I. & Ors. | Mr. Sanjay Upadhyay, Ms. Manisha Badoni, & Mr. Salik Shafique, Adv. for the Applicant Mr. Vikas Malhotra & Mr. M. P. Sahay, Adv. for R-1 Mr. Rahul Verma & Mr. Mukesh Verma Adv. for R-2 & 6 Mr. Abhishek Paruthi, Adv., for R-3 Mr. Mukesh Verma, Adv. for R-4 Mr. Aditya Singh, Adv. for R-5 Mr. Rahul Verma, Adv. For R-6 Mr. Pradeep Mishra & Mr. Daleep Kumar Dhayani, Adv. for R-7 Mr. Sidharth Bhatnagar & Ms. Ritwika Nanda, Adv. for R- 8 to 21 & 23 to 25 |

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